

Committee to the Coal Board is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 5.]

(c) There are two washeries which have been in existence for some time.

(d) One at West Bokaro Colliery and the other at Jamadoba Colliery. These washeries have been set up by the Tata Iron and Steel Co. Ltd. Government have no information regarding the result of their working but the Coal Washeries Committee has examined the working of these two washing plants. Extracts from the report of the Washeries Committee showing the economics of these two washeries are laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 5.]

KUTIYALA POWER PROJECT

*20. **Shri A. K. Gopalan:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Coorg State Government have submitted the Kutiyala Power Project Scheme to the Planning Commission for approval;

(b) if so, the details thereof;

(c) when it was submitted; and

(d) the stage at which the matter stands at present?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The scheme is for the generation of hydro-electric power of 1,80,000 K.W. from the Barapole river in the Coorg State. The project comprises (1) a dam across river Barapole just below the confluence of three rivers of Kakkatapole, Kalithodu stream and Konganahole; (2) water conductor system; and (3) power house on the right bank of Barapole river of capacity 1,25,000 K.W. The cost of the scheme as furnished by the State Government is Rs. 17.3 crores.

(c) and (d). The Report, which was submitted in June, 1954, is under examination by a technical Committee appointed by the Planning Commission.

VAMSADHARA RIVER PROJECT

*21. **Shri Sanganna:** Will the Minister of Planning be pleased to refer to the reply given to starred question No. 1037 asked on the 16th September, 1954 regarding the Vamsadhara River Project in Andhra State and state:

(a) whether Government have since received any scheme from the State Government for inclusion in the Second Five Year Plan; and

(b) if so, the decision taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

RIVER KRISHNA PROJECT

*22. { **Shri C. R. Chowdary:**
Shri Bandaman Singh:

Will the Minister of Planning be pleased to refer to the reply given to unstarred question No. 709 on the 24th September, 1954 and state:

(a) whether the report of the Technical Committee on the River Krishna Project has since been examined; and

(b) if so, the nature of the Project and details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The report was examined in the Planning Commission and thereafter referred to the Governments of Andhra and Hyderabad for comments. The views of the Government of Hyderabad have been received, and those of the Andhra Government are awaited.

(b) The Technical Committee's report is placed on the Table of the House. [Placed in the Library. See No. S-426/54.]

बिस्थापित व्यक्तियों को मकान बनाने
के लिये ऋण

*२३. श्री नवल प्रभाकर : क्या पुन-
वासी मंत्री यह बताने की कृपा करेंगे
कि :